1 (4) (1) (2) (4) (1) (3) (4) (4) (4) (4) (4) (4) (4) (4) (4) (4	2	3	4
7. Gujarat	18		
8. Himachal Pradesh	6	_	_
9. Jammu & Kashmir	6		
10. Karnataka	23	1	*****
11. Kerala	16		
12. Madhya Pradesh	27		
13. Madras	19	1	_
14. Orissa	10	-	
15. Patna	32		Notices.
16, Punjab & Haryana	17		-
17. Rajasthan	14		_
18. Sikkim	2	_	_
Total	365	7	1

STD facility between Bangalore-Kolar and Bangalore-Whitefield

3266. SHRI V.S. KRISHNA IYER: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether there is no STD facility available between Bangalore-Kolar and Bangalore-Whitefield; and
- (b) whether in view of the fact that a number of public sector undertakings are located in Kolar District and several industries are there in Whitefield, Government will take steps to provide STD facility between Bangalore-Kolar and Bangalore-Whitefield immediately?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) Yes, Sir.

- (b) (i) STD facility between Bangalore-Kolar is proposed to be provided during 7th Plan period subject to availability of switching and transmission equipment and building. However it is proposed to provided MSTD facilities to Kolar pending automatisation of manual exchange.
- (ii) STD facility between Bangalore-Whitefield is proposed to be provided during 1985-86.

Indigenisation of spare parts of Mirage-2000

3267. SHRI E. AYYAPU REDDY: Will the Minister of DEFENCE be pleased to state:

- (a) whether the Mirage-2000 Aircraft can be repaired and overhauled in India and whether the spare parts for this Aircraft have to be imported; and
- (b) whether indigenisation of the spare parts is possible?

THE MINISTER OF DEFENCE (SHRI P.V. NARASIMHA RAO): (a) and (b) Mirage-2000 aircraft can be repaired in India. Overhaul of these aircraft in India would be possible after the necessary facilities are set up. Spare parts, however, would need to be imported as it would not be cost effective to indigenise their production looking to present requirements.

Fresh collaboration by M/s, Lohia Machines Ltd. with Piaggio of Italy for manufacturing Vespa Scooters

3268. SHRI RAJ KUMAR RAI: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

(a) whether Foreign Investment Board (FIB) has declared the proposal of Lohia Machines Ltd. to enter into a fresh collar boration with Piaggio of Italy to take up.

the manufacture of the new series of 150 cc Vespa Scooters;

- (b) if so, what are the details in this regard; and
- (c) by what time this scooter will be available in the market?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN): (a) and (b) The proposal of M/s. Lohia Machines Ltd. to amend their existing agreement with M/s. Piaggio to include manufacture of 150 cc scooters without any additional payments to the foreign collaborator has been approved by the Government.

(c) The company proposes to introduce this scooter as soon as preparatory work for it is completed.

[Translation]

Allotment of L P. Gas Agencies to Adivasis

- 3269. SHRI M.L. JHIKRAM: Will the Minister of PETROLEUM be pleased to state:
- (a) whether Adivasi agents are given priority in the allotment of petrol and L.P. gas agencies in the districts predominantly inhabited by Adivasis;
- (b) if so, the number of the adivasi agents in district Mandla in Madhya Pradesh to whom these agencies have been allotted;
- (c) if not, whether these agencies can be transferred in the names of Adivasi agents after taking them from non-Adivasi agents;
- (d) if not, whether Government propose to assist them in the allotment of new agencies in other cities of the district; and
- (e) if so, the necessary action proposed to be taken in this regard alongwith details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) There is an overall reservation of 25% in each year's Marketing Plan of the oil industry for members of the scheduled castes/scheduled tribes. Dealerships for STs with-

in this reservation are located in areas predominantly populated by them.

- (b) Two Retail outlet dealerships for Petrol/Diesel at Nainpur and Tikaria in Mandla district have been earmarked for 'ST' candidates. These are in the process of being commissioned.
- (c) to (e) Do not arise in view of (a) and (b) above.

[English]

Welfare Measures for Ex-Servicemen employed in Ordnance Factories.

- 3270. DR. V. VENKATESH: Will the Minister of DEFENCE be pleased to state:
- (a) whether the Ordnance Factories Board has so far not created any cell exclusively for ex-servicemen of the three forces to take welfare measures for their proper rehabilitation after taking them on employment in different Ordnance Factories.
 - (b) the reasons for such delay; and
- (c) the steps proposed to be taken to ensure that the ex-servicemen do get proper seniority by taking their earlier service period into account, get scope of promotion and accommodation on priority basis for the allotment of quarters wherever available?

THE MINISTER OF DEFENCE (SHRI P.V. NARASIMHA RAO): (a) Though as per instructions a senior officer is required only to be designated as Liaison officer for dealing with cases of Ex-servicemen and for their proper rehabilitation and there are no formal orders for creation of a Cell, in the Ordnance Factory Board under such an officer a Cell is functionin g informally.

(b) Does not arise.

(c) Where any special orders are issued whereby Ex-servicemen become eligible to any special consideration in matters of seniority, promotion or accommodation on priority basis for the allotment of quarters by taking their earlier service period into account, the provisions of the special orders are invariably intimated to the Ordnance Factory Board for compliance. Action for compliance with such orders will continue to be taken.